

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 27.08.2021

CORAM :

THE HON'BLE MR.SANJIB BANERJEE, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE P.D.AUDIKEVALU

W.P.No.18201 of 2021

A.K.Hemraj

... Petitioner

Vs.

1.The Government of Tamil Nadu,
Rep. by its Chief Secretary,
Secretariat, St. George Fort,
Chennai 600 009.

2.The Director,
Indian Space Research Organisation
Head Quarters, Department of Space,
Government of India, Antariksh Bhavan,
New BEL Road, Bangalore 560 231.

.. Respondents

Prayer: Petition filed under Article 226 of the Constitution of India for issuance of a Writ of Mandamus directing the respondents concerned to widely spread public awareness about the scientifically proven truth on the subject of astrology and its serious impacts, in all Social Medias, TV, Newspapers and in all other available means likely in manner of reaching and educating the poor and innocent parents present in every nook and corner of this state as not to spoil the career and lives of

their innocent children merely on astrological superstition and to educate the innocent child and young couples in their right age in right manner about their rights and remedies in choosing their life career and their own life partner respectively and also in manner saving them from becoming culprits, drug addicts and murderers or from committing suicides or from divorces or from falling prey to psychological disorders, etc.

For the Petitioner : Mr.A.K.Hemaraj
Party-in-person
For the Respondents : Mr.P.Muthukumar
Counsel for State for R-1

ORDER

(Order of the Court was made by The Hon'ble Chief Justice)

The petitioner seeks a writ of mandamus on the respondent authorities to spread awareness that astrology may not be based on any science at all.

सत्यमेव जयते

2. Matters of the present kind cannot be appropriately dealt with in court. Even science in such regard is not complete or absolute. No sooner was Pluto relegated from the status of a planet, than a distant planet appears to have been discovered that may not have encircled

the Sun in course of the entire duration men have been gazing at the sky. Indeed, there is also much dispute as to whether the planet X, as the distant object is called, was propelled out of the inner solar system or came from a separate solar system and the gravity of the Sun did not let go of it.

3. The science in respect of the creation of the universe is still in its nascent stage. Not much is yet known of dark matter, not to talk of dark energy and inflation. Though the knowledge in this field, ever since Einstein's theory of relativity, has increased considerably, there are several unanswered questions and there is no clue as to the reason for the formation of the universe despite space and time being seen on the same platform and the latest telescopes having taken virtual vision to probably the earliest millionth of the approximately 13.8 billion-year lifetime of the known universe.

4. There are some matters in which exact answers may not be available as the only known intelligent life form in the universe endeavours to grapple with the unknown.

5. As much as the petitioner should be lauded for trying to orient citizens to a more scientific regime and shed superstitious beliefs, the court cannot issue any direction of the kind sought and some amount of independence has to be given to the individual to believe, imagine and ponder over the same.

6. At the same time, the State in its *parens patriae* role may evolve a mechanism where citizens may be better informed and evil practices are given up.

The present petition does not call for any specific order. W.P.No.18201 of 2021 is disposed of without any order as to costs.

(S.B., CJ.) (P.D.A., J.)
27.08.2021

Index : yes/no

sra

WEB COPY

To:

1.The Chief Secretary to Govt. of Tamil Nadu,
Secretariat, St. George Fort,
Chennai 600 009.

2.The Director,
Indian Space Research Organisation
Head Quarters, Department of Space,
Government of India, Antariksh Bhavan,
New BEL Road, Bangalore 560 231.

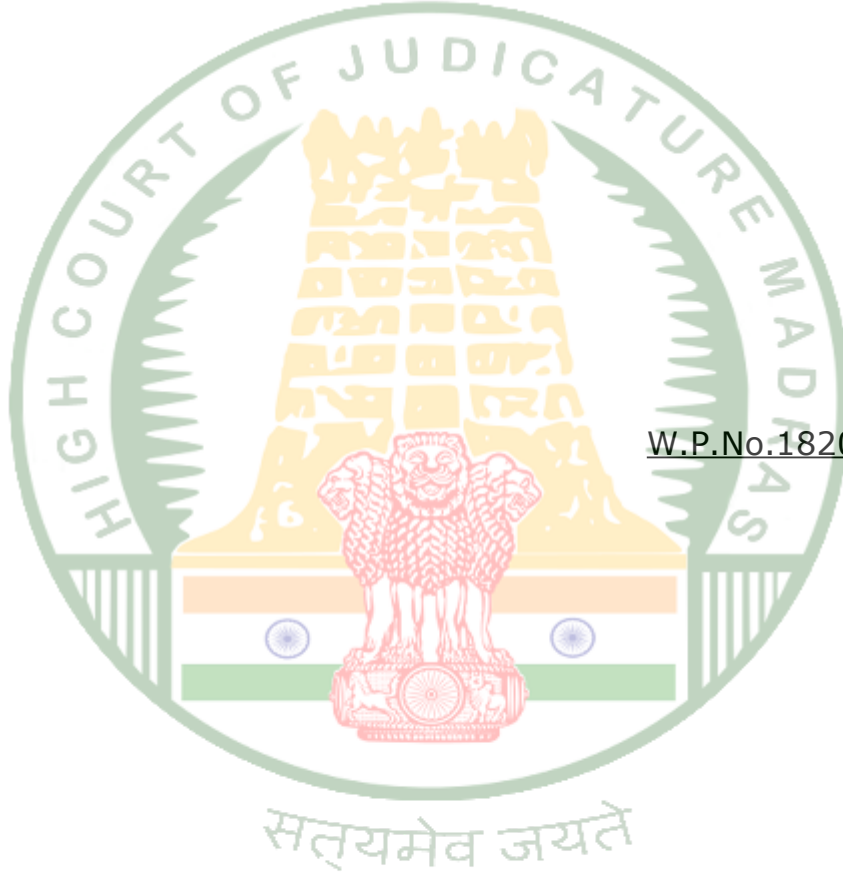


WEB COPY

W.P.No.18201 of 2021

THE HON'BLE CHIEF JUSTICE
AND
P.D.AUDIKESEVALU, J.

(sra)



W.P.No.18201 of 2021

WEB COPY 27.08.2021